GOVERNMENT OF INDIA MINISTRY OFCIVIL AVIATION RAJYA SABHA QUESTION NO02.03.2010 ANSWERED ON

TENDER FOR INSURANCE OF AIR INDIA FLEET.

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Shri Jai Prakash Narayan Singh

Will the Minister of COALHEALTH AND FAMILY WELFAREINFORMATION AND BROADCASTINGCIVIL AVIATION be pleased to state :-

(a) whether it is a fact that the National Aviation Company of India Ltd.(NACIL) has floated a tender for insurance of Air India fleet;

(b) if so, the names of participating companies and the bid amount of each of them;

(c) whether the insurance contact has been awarded to Reliance General Insurance Company;

(d) if so, what is the value of insurance premium and whether there was any difference between the bid premium and final premium payable; and

(e): if so, the details thereof and reasons thereof?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION

(SHRI PRAFUL PATEL)

(a),(b), (c, (d) and (e): A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (a) to (e) OF RAJYA SABHA STARRED QUESTION NO. 69 FOR ANSWERED ON 2.03.2010 TABLED BY S/SHRI JAI PRAKASH NARAYAN SINGH, MP REGRADING TENDER FOR INSURANCE BY AIR INDIA.

(a) and (b): Yes, Sir. The names of the participating companies are:-

(i) New India Assurance Company Ltd. with Lead insurers with consortium partners viz. National Insurance, Oriental Insurance and United Insurance,

(ii) ICICI Lombard General Insurance Co. Ltd.

(iii) Reliance Insurance Co. Ltd.,

(iv) Bajaj Allianz Insurance Co. Ltd.,

(v) IFFCO Tokio General Insurance Co. Ltd. and

(vi) HDFC Ergo General Insurance Co. Ltd.

(c) and (d): Yes, Sir. The value of insurance premium is USD 24,238,414.69. At present, there is no change in Bid premium and final premium payable.

(e): Does not arise.